

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/80/2017
NAME OF THE PETITIONER : I GEN POWER SYSTEM PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①	DEV ESTHAKAR J For Mr. Shyamganga Bureh Naveen Kumar Muthu	Rep. Counsel for Respondent	J. Df
②	M. Roshan Ali for Harishanker man	Petitioner	H. Roshan Ali

ORDER

Counsel for the petitioner present. Representing counsel for the respondent present.
At request of both sides time is enlarged. Put up on 19.12.2017.

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

(K. ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)